

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 337 OF 2006

BEFORE THE REGISTRAR S.G. SHAH

PARASA KOTESWARARO

Appellant (s)

VERSUS

EEDE SREE HARI & ORS.

Respondent(s)

Date: 29/03/2012 This Appeal was called on for hearing today.

For Appellant(s)

Mr D Bharat Kumar, Adv.
Mr. Abhijit Sengupta, Adv.

For Respondent(s)

Ms.T.Anamika, Adv.
Ms Suchitra Hrangkhawl, Adv.
Mr. D. Mahesh Babu ,Adv

UPON hearing counsel the Court made the following
O R D E R

Registry to process the matter for final hearing.

(S.G.SHAH)
REGISTRAR

hj